

### **Expenditure on Modernisation by NTC**

1958. SHRI C. K. KUPPUSWAMY: Will the Minister of TEXTILES be pleased to state the total amount spent by his Ministry on modernisation/renovation of machinery in the nationalised units under National Textiles Corporation (NTC) during 1986-87?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): The Ministry of Textiles released during 1986-87 an amount of Rs. 15 crores for modernization/renovation of machinery etc. in the nationalised units under NTC.

### **Jute Purchased by Jute Corporation of India Ltd.**

1959. SHRI C. K. KUPPUSWAMY: Will the Minister of TEXTILES be pleased to state:

(a) the total quantity of jute purchased by the Jute Corporation of India Ltd. (JCI) during 1986-87;

(b) the target fixed for purchase of jute by JCI for the current year 1987-88; and

(c) the total quantity of jute purchased as on 30.6.87;

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) and (c). The total quantity of jute purchased by Jute Corporation of India alongwith State-level Cooperatives as on 30th June, 1987 i.e. during 1986-87 season is 22.21 lakh bales.

(b) Under price support operation no target has been fixed for purchase of raw jute during 1987-88 season and Jute Corporation of India undertakes to purchase whatever quantity of raw jute offered to it for sale by growers at the statutory minimum price fixed by the Government.

### **Cement-Packaging in Jute Bags**

1960. SHRI V. SOBHANADREESWARA RAO: Will the Minister of TEXTILES be pleased to state:

(a) the percentage in cement, fertilizers, foodgrains and sugar packagings respectively for jute bags;

(b) whether Government are aware that cement packaging in jute bags is leading to exploitation of consumers by shortage of some quantity of cement per bag of cement; and

(c) if so, whether Government propose to reconsider its decision in respect of cement packaging in jute bags in the larger interest of the consumer?

DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) As per the Order dated 29th May, 1987 issued under Sub-section (1) of Section 3 of the Jute Packaging Materials (Compulsory use in Packing Commodities) Act, 1987, the percentage of total production of cement, fertilizers, Foodgrains and Sugar to be packed in jute Packaging materials is as under:—

S. No.	Commodities	Percentage of total Production of commodity or class of commodities required to be packed in jute packaging material.
1	2	3
1.	Foodgrains	Hundred per cent.
2.	Sugar	Hundred per cent.
3.	Cement	Seventy per cent.
4.	Fertilizers excluding;	Fifty per cent.

- |                              |         |
|------------------------------|---------|
| (a) Calcium Ammonium Nitrate | (CAN)   |
| (b) Ammonium Nitrophosphate  | (ANP)   |
| (c) Single Superphosphate    | (SSP)   |
| (d) Suphala-produced by RCF, | Trombav |
| (e) Triple Superphosphate    | (TSP)   |

(b) No, Sir.

(c) Does not arise.

12.00 hrs

**MOTION FOR ADJOURNMENT**

[*English*]

**Killing of Innocent People by Terrorists**

(*Interruptions*)

MR. DEPUTY-SPEAKER: I have to inform the House that I have received a notice of Adjournment Motion regarding continuous killings of innocent people by terrorists and increasing terrorist activities in Punjab from Shri Basudeb Acharya.

I give my consent to the moving of the motion.

Shri Basudeb Acharia may ask for leave of the House.

SHRI BASUDEB ACHARIA (Benkura): I seek leave of the House to move my Adjournment Motion.

MR. DEPUTY-SPEAKER: Those in favour of leave being granted may rise in their places.

SHRI C. MADHAV REDDI (Adilabad): Are they opposina?

SHRI BASUDEB ACHARIA: Are they

opposing, Sir? (*Interruptions*)

MR. DEPUTY-SPEAKER: There is no question of opposing. Those who are supporting the motion may rise in their places.

(*Interruptions*)

SHRI. C. MADHAV REDDI: Kindly see the rules. (*Interruptions*)

SHRI AMAL DATTA (Diamond Harbour): Nobody is opposing. (*Interruptions*)

MR. DEPUTY-SPEAKER: If they are interested let them rise in their places. If they are sitting, they may neither support nor oppose. What can I do for that.

SHRI C. MADHAV REDDI: The question is redundant because nobody is opposing.

MR. DEPUTY-SPEAKER: Those who are for it may stand up. Some people may abstain. They may vote this way or that way. What can I do? Those in favour may rise in their places.

(*Interruptions*)

SHRI S. JAIPAL REDDY (Mahbubnagar): If they want to make Punjab issue also a partisan issue, than they stand self-condemned.

(*Interruptions*)